

Rejoinder filed by
the Applicant on
5-8-86

⑨
5/8

Per Tribunal

Shri - H P. Guruswami, applicant -
is present

Respondent is absent.

Adjourned to 29-10-86 for
hearing.

Issue notice to the respondent.

No Fee
* ~~Applying~~
Applicant - 6/8/86

Notice issued
on 12-8-86.

By Registrar.
16/8/86
Co

Submitted to the Registrar.

Letters dt. 15-8-86 ^{and dt. Nil} have
been received from the
Applicant. of "X" "X"

He has requested ~~to~~
this office to call for
some circumstantial information
for the popular verdict
of the case. ~~at~~ ^{from}
the respondent - as mentioned
in his letters.

We may place this
letters before the Tribunal
on ~~the~~ ~~dt~~ ~~of~~ ~~hearing~~ for
order on 29/10/86

Beard
12.9.86.

Yes
A
23/9

21/9